

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1501
TO BE ANSWERED ON THE 12TH FEBRUARY, 2019

NEW SCHEMES FOR FARMERS

1501. DR. SHRIKANT EKNATH SHINDE:
SHRI VINAYAK BHAURAO RAUT:
DR. PRITAM GOPINATH MUNDE:
SHRI DHARMENDRA YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has rolled out new initiatives, schemes, programmes and plans to benefit all the farmers, if so, the details thereof;
- (b) whether the Government has reviewed the performance of the schemes implemented for doubling the farmers' income by 2022, if so, the shortcomings noticed which create difficulty in doubling farmers' income;
- (c) the steps taken by the Union Government to mitigate the shortcomings;
- (d) the extent to which these new initiatives, schemes, programmes and plans have improved quality of life of farmers especially small and marginal farmers;
- (e) the role of State Governments in implementing the new initiatives, schemes, programmes and plans for the welfare of farmers; and
- (f) the kind of assistance provided to the State Governments for effective implementation of these schemes?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): The Government has been reorienting the agriculture sector by focusing on an income-centeredness which goes beyond achieving merely the targeted production. The income approach focuses on achieving high productivity, reduced cost of cultivation and remunerative price on the produce, with a view to earn higher profits from farming.

The Government has set a target of doubling of farmers' income by the year 2022. The Government has constituted an Inter-Ministerial Committee under the Chairmanship of Chief Executive Officer, National Rainfed Area Authority, Department of Agriculture, Cooperation and Farmers Welfare to examine issues relating to doubling of farmers' income and recommend a strategy to achieve doubling of farmers' income in real terms by the year 2022. The Committee has submitted its report to the Government.

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The committee has identified seven sources of income growth viz, improvement in crop productivity; improvement in livestock productivity; resource use efficiency or savings in the cost of production; increase in the cropping intensity; diversification towards high value crops; improvement in real prices received by farmers; and shift from farm to non-farm occupations. The committee is also looking into the investments in and for agriculture e.g. increasing public investments for agriculture-rural roads, rural electricity, irrigation; the need for policy support to enable investments by corporate sector in agriculture.

Several other initiatives have already been taken among each of the above mention strategies which inter-alia include:

- (i) Implementation of flagship scheme of distribution of Soil Health Cards to farmers so that the use of fertilizers can be optimized.
- (ii) "Paramparagat Krishi Vikas Yojana (PKVY)" under which organic farming is being promoted.
- (iii) "Per drop more crop" initiative under which drip/sprinkler irrigation is being encouraged for optimal utilization of water.
- (iv) Launch of eNAM initiative to provide farmers an electronic online trading platform.
- (v) With a view to provide better insurance coverage to crops for risk mitigation, Government has launched a crop insurance scheme namely Pradhan Mantri Fasal Bima Yojana (PMFBY) from Kharif 2016 season. This scheme provides insurance cover for all stages of the crop cycle including post-harvest risks in specified instances.
- (vi) The Government provides total interest subvention up to 5% (inclusive of 3% prompt repayment incentive) on short-term crop loans up to Rs. 3.00 lakh. Thus, loan is available to farmers at a reduced rate of 4% per annum on prompt repayment.
- (vii) Giving a major boost to the pro-farmer initiatives, the Government has approved a new Umbrella Scheme 'Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)'. The Scheme is aimed at ensuring remunerative prices to the farmers for their produce as announced in the Union Budget for 2018. This is an unprecedented step taken by Govt. of India to protect the farmers' income which is expected to go a long way towards the welfare of farmers.
- (viii) Under "Har Medh Par Ped", agro forestry is being promoted. With the amendment of Indian Forest Act, 1947 Bamboo grown outside forest area has been removed from the definition of trees and a mission have been launched to promote bamboo plantation.
- (ix) Giving a major boost for the farmers income, the Government has approved the increase in the Minimum Support Price (MSPs) for all Kharif & Rabi crops for 2018-19 season at a level of at least 150 percent of the cost of production.
- (x) Bee keeping has been promoted under Mission for Integrated Development of Horticulture (MIDH) to increase the productivity of crops through pollination and increase the honey production as an additional source of income of farmers.
- (xi) Rashtriya Gokul Mission to enhance milk production and productivity of bovines and to make milk production more remunerative to the farmers.
- (xii) National Livestock Mission to increase productivity and genetic improvement of livestock.
- (xiii) Foreseeing high potential in fisheries sector, a Blue Revolution with multi dimensional activities mainly focusing on fisheries production, both inland and marine is being implemented.
- (xiv) Government sets annual target for the flow of credit to the agriculture sector, Banks have been consistently surpassing the annual target. The current year's agriculture credit flow target has been set at Rs. 11 lakh crore.
- (xv) Initiating market reforms through the State Governments.
- (xvi) Encouraging contract farming through the State Governments by promulgating of Model Contract Farming Act.

- (xvii) Up gradation of Gramin Haats to work as centers of aggregation and for direct purchase of agricultural commodities from the farmers.

All these steps are implemented to reduce agrarian distress and increase the farmers' income. The review of schemes is a continuous process. Further, the major schemes are regularly monitored and evaluated from time to time through independent agencies/ institutes and revamped on the basis of the feedback.

The Government with a view to augment the income of Small and Marginal Farmers, in the Union Budget 2019 has recently announced "Pradhan Mantri Kisan SAMman Nidhi (PM-KiSaN)" a new Central Sector Scheme will be 100% funded by the Government of India.

Under the Scheme, financial benefit of Rs. 6000/- per year will be provided to all Small and Marginal Farmer families, subject to certain exclusions, having cultivable land holding upto 2 hectare. This financial benefit will be provided in 3 equal installments of Rs. 2000/- each in a period of every four months in a financial year. The benefit shall be admissible under the scheme w.e.f. 01.12.2018. The definition of a Small and Marginal landholder farmer family is comprising husband, wife and minor children who collectively own cultivable land upto 2 hectare as per land records of the concerned State/UT.

The Government has approved for giving the facility of Kisan Credit Card (KCC) to the farmers practicing animal husbandry and fisheries related activities and has also decided to extend the Interest Subvention Facilities to such categories of farmers.

(d) to (f): Agriculture being a State subject, the State Governments undertakes development of perspective plans and ensures effective implementation of the programmes/ schemes. Also, Government of India supplements the efforts of the State Governments through various Schemes/ Programmes. Details of State-wise funds allocated under various schemes being implemented during 2018-19 is **Annexed**.

Lok Sabha Unstarred Question No. 1501 due for 12.02.2019 Statement in respect of Part (d) to (f) of the Question regarding 'New Schemes for Farmers'

Details of State-wise funds allocated, released and expenditure under schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during 2018-19

(Rs in Crore)

Sl. No.	Name of the Scheme	National Food Security Mission (NFSM)	National Food Security Mission-Oil Seeds and Oil Palm(NFSM-OS&OP) Erstwhile NMOOP	Rainfed Area Development & Climate Change (Erstwhile Rainfed Area Development)	Soil Health Management (SHM)		Soil Health Card (SHC)	
					01.01.2019		01.02.2019	
					Alloc.#	Alloc.	Alloc.	Alloc.
	As on Date	01.02.2019	01.02.2019	01.02.2019	01.01.2019	01.02.2019		
	Name of the State	Alloc.	Alloc.	Alloc.	Alloc.#	Alloc.		
1	Andhra Pradesh	73.92	52.50	17.50	6.11	13.46		
2	Arunachal Pradesh	9.60	9.70	2.00	0.17	0.66		
3	Assam	162.21	33.80	2.00	2.62	9.91		
4	Bihar	83.31	11.74	2.00	4.74	12.90		
5	Chhattisgarh	111.82	21.87	6.50	4.28	7.00		
6	Goa	0.13	0.05		0.08	0.26		
7	Gujarat	26.76	25.06	11.60	8.70	18.33		
8	Haryana	20.29	4.01	1.00	3.24	16.00		
9	Himachal Pradesh	12.92	0.00	8.00	0.49	1.51		
10	Jammu & Kashmir	12.76	0.89	2.00	0.70	2.47		
11	Jharkhand	58.70	7.00	7.50	0.97	1.49		
12	Karnataka	138.40	13.92	10.00	9.98	16.71		
13	Kerala	1.08	0.09	1.00	1.16	2.06		
14	Madhya Pradesh	308.89	30.50	2.00	13.68	23.72		
15	Maharashtra	155.90	48.56	25.00	15.68	31.20		
16	Manipur	13.71	1.79	2.00	0.16	0.34		
17	Meghalaya	5.95	1.67	4.00	0.23	0.61		
18	Mizoram	3.04	11.64	7.00	0.09	0.23		
19	Nagaland	18.87	6.79	9.00	0.30	0.53		
20	Odisha	84.96	19.94	17.00	4.18	6.84		
21	Punjab	16.15	0.50	0.00	3.57	8.12		
22	Rajasthan	188.82	56.00	2.00	16.43	42.19		
23	Sikkim	11.29	0.50	2.40	0.07	0.88		
24	Tamil Nadu	58.00	14.01	32.00	4.59	12.86		
25	Telangana	34.22	10.00	10.50	4.61	9.98		
26	Tripura	22.46	1.72	6.00	0.23	0.53		
27	Uttar Pradesh	189.13	19.49	20.00	14.89	46.22		
28	Uttarakhand	20.29	0.84	8.00	0.63	2.18		
29	West Bengal	109.22	52.23	8.00	4.60	12.74		
30	A&N Island				0.00	0.08		
31	Dadra & Nagar Haveli				0.00	0.08		
32	Pondicherry				0.00	0.15		
	Total	1952.79	456.82	226.00	127.21	302.25		

NFSM:- Expenditure is yet to be reported by the States. & UTs are not covered under NFSM.

RAD:- The allocation is as per initial allocation at BE stage conveyed to the States. However, releases have been made according to the revised allocation, performance of demand of states during implementation.

SHM:- # Area based allocation on Agriculture Census 2010-11.

Details of State-wise funds allocated, released and expenditure under schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during 2018-19

(Rs in Crore)

Sl. No.	Name of the Scheme	Paramparagat Krishi Vikas Yojana (PKVY)	Sub-Mission on Agriculture Extension (Erstwhile Support to State Extension Programme for Extension Reforms - SMAE)	National E-Governance Plan (NEGP-A) Phase- II	Sub-Mission on Agriculture Mechanization (SMAM)	Sub Mission on Seeds & Planting Material (SMSP)
	As on Date	01.02.2019	01.02.2019	05.02.2019	01.02.2019	07.02.2019
	Name of the State	Alloc.	Alloc.	Alloc.	Alloc.	Alloc.
1	Andhra Pradesh	80.78	18.86	1.09	150.00	10.17
2	Arunachal Pradesh	0.00	11.15	1.30	10.00	2.00
3	Assam	0.00	12.22		30.00	14.50
4	Bihar	2.06	37.83	3.02	50.00	4.80
5	Chhattisgarh	20.20	16.35	1.12	50.00	5.80
6	Goa	10.10	1.44	0.00		1.00
7	Gujarat	0.00	28.98	1.70	15.00	8.80
8	Haryana	0.00	13.70	0.94	60.00	2.35
9	Himachal Pradesh	2.27	9.49		15.00	7.51
10	Jammu & Kashmir	0.76	16.78	1.02	13.62	9.50
11	Jharkhand	15.15	28.13		3.00	4.55
12	Karnataka	10.10	25.84		104.98	7.23
13	Kerala	2.22	16.38		15.00	1.00
14	Madhya Pradesh	49.44	39.70		100.00	32.62
15	Maharashtra	7.07	41.14		151.71	22.05
16	Manipur	0.00	9.48	0.50	10.00	2.00
17	Meghalaya	0.00	4.88	0.70	4.00	2.00
18	Mizoram	0.00	4.14	0.70	8.00	2.00
19	Nagaland	0.00	13.28	1.20	41.96	3.00
20	Odisha	14.54	35.56	1.91	72.96	6.70
21	Punjab	2.02	18.92	1.04	30.00	1.00
22	Rajasthan	100.98	23.23	1.71	30.00	16.80
23	Sikkim	0.00	3.13	0.50	5.00	1.00
24	Tamil Nadu	4.04	45.41	2.40	153.21	16.72
25	Telangana	0.00	10.80	0.69	20.00	7.40
26	Tripura	0.00	4.73	1.00	50.00	1.00
27	Uttar Pradesh	10.10	105.69	4.78	75.00	46.55
28	Uttarakhand	118.15	8.75	0.72	50.00	11.13
29	West Bengal	0.00	39.42	1.96	15.00	3.57
30	A&N Island	0.00	3.00	0.21		
31	Chandigarh	2.19		0.09		
32	Dadra & Nagar Havali	0.00		0.09		
33	Daman & Diu	0.00		0.11		
34	Delhi	0.00	0.50	0.10		1.00
35	Lakshdweep	4.54		0.17		
36	Pondicherry	0.00	1.63	0.24		1.00
	Total	456.70	650.50	31.00	1333.44	256.75

**Details of State-wise funds allocated, released and expenditure under schemes being implemented by Department of
Agriculture, Cooperation and Farmers Welfare during 2018-19**

(Rs in Crore)

Sl. No.	Name of the Scheme	Mission for Integrated Development of Horticulture (MIDH)	National Agroforestry & Bamboo Mission (Erstwhile National Bamboo Mission) (NABM)	Rashtriya Krishi Vikas Yojana (RKVY)	Per Drop More Crop component of PMKSY	Sub-Mission on Agro forestry (SMAF)	
		As on Date	01.02.2019	01.02.2019	01.02.2019	07.02.2019	04.02.2019
		Name of the State	Alloc.	Alloc.	Alloc.	Alloc.	Alloc.
1	Andhra Pradesh	114	11.84	204.71	520.00	2.50	
2	Arunachal Pradesh	26	22.55	18.58	25.00		
3	Assam	84	23.15	202.29	90.00		
4	Bihar	22.5	0	168.39	55.00	3.00	
5	Chhattisgarh	123	4.56	116.43	91.00	3.00	
6	Goa	4.5	0	15.00	3.00		
7	Gujarat	127	0	117.22	345.00	5.00	
8	Haryana	110	0	66.07	43.00	2.00	
9	Himachal Pradesh	27.5	0	23.84	30.00	2.00	
10	Jammu & Kashmir	47.5	0	19.83	13.00	3.00	
11	Jharkhand	34	6.42	101.51	75.00	4.00	
12	Karnataka	130	16.73	115.38	405.00	5.00	
13	Kerala	39.5	8.28	62.29	22.00	3.00	
14	Madhya Pradesh	38.5	21.24	174.38	275.00	3.50	
15	Maharashtra	158	19.88	245.14	480.00	4.00	
16	Manipur	37	8.99	16.53	40.00		
17	Meghalaya	42	0	20.58	40.00	1.50	
18	Mizoram	30	18.94	11.80	75.00	1.50	
19	Nagaland	32	12.48	37.15	35.00	1.50	
20	Odisha	89	7.54	198.80	70.00	4.00	
21	Punjab	71	0	90.60	15.00	2.00	
22	Rajasthan	90.5	0	160.00	240.00	4.00	
23	Sikkim	25	6.89	14.06	70.00		
24	Tamil Nadu	98	0	169.30	355.00	2.50	
25	Telangana	28	6.69	258.58	348.00	3.00	
26	Tripura	44	24.59	53.45	25.00		
27	Uttar Pradesh	67	0	333.55	115.00	4.00	
28	Uttarakhand	55	14.39	22.78	43.00		
29	West Bengal	44	0	194.21	40.00		
30	A&N Island	2	0	2.30			
31	Chandigarh	0	0	0.20			
32	Dadra & Nagar Haveli	0.5	0	2.90			
33	Daman & Diu	1.5	0	0.50			
34	Delhi	0.5	0	3.30			
35	Lakshdweep	0.8	0	0.30			
36	Pondicherry	3	0	2.70			
	Total	1846.80	235.16	3244.63	3983.00	64.00	

MIDH:- Expenditure reported include unspent balance of previous financial year and provisional. During 2018-19, an additional amount of Rs.56.03 crore has been released to mitigate the floods in Kerala.

PMKSY :- Utilization may include unspent balance of previous year

NABM:- First installment is being released to the states & Central Share amount have been taken

RKVY:- Sum amount yet to be allocated in the current Financial Year (2018-19)
